

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 10 – IA/655(AHM)2024
In
CP(IB) 83 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Union Bank of India

.....Applicant

V/s

Doshion Water Umbrella (Cuddalore) Pvt Ltd

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vinodkumar Shah, PCS

For the Respondent :

ORDER

IA/655(AHM)2024

This is an application filed by the applicant under Rule 11 of the NCLT Rules, 2016 r/w. Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 to place on record the 3rd progress report for the period from 01.01.2024 to 31.03.2024 in the matter of M/s. Doshin Water Umbrella (Cuddalore) Private Limited. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/655(AHM)2024** stands disposed off.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)